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Awareness scheme for Yoga, Ayurveda and Homoeopathy

12. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) the achievements made by Government with regard to bringing awareness among people of the country regarding Yoga, Ayurveda and Homoeopathy in various parts of the country and the details thereof; and

(b) the funds allocated as well as utilized for this scheme during the last two years, State-wise including Uttar Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) The achievements made with regard to bringing awareness among people of the country regarding Yoga, Ayurveda and Homoeopathy in various parts of the country during last two years are given in the Statement-I (*See below*).

(b) The details of funds allocated as well as utilized for this scheme during the last two years are given in the Statement-II (*See below*). Funds under the Scheme are not allocated State-wise.

State-wise including Uttar Pradesh, the status of funds allocated/released and utilized for different activities of NAM as approved State Annual Action Plan (SAAP) during the last two years is given in the Statement-III.

Statement-I

The achievements made with regard to bringing awareness among people of the country regarding Yoga, Ayurveda and Homoeopathy in various parts of the country during the last two years

- (1) Ministry has celebrated International Yoga Day across the country and globally on 21st June every year since 2015.

- (2) Ministry has organised 6 National Level and 7 State Level Arogya Fair, 6 Ayurveda Parv and 9 Yoga Utsav/Festival. The Ministry participated in the 48 Exhibition/Mela and provided financial assistance to reputed organisations, NGOs education/research institutes for organising 35 Seminar/Conference/Symposium related to AYUSH Systems.
- (3) The Ministry is also undertaking Multi Media IEC Campaigns including Print media etc. for creating awareness by formulating and executing strategies relating to AYUSH System.
- (4) Morarji Desai National Institute of Yoga, an autonomous organisation under the Ministry of AYUSH conducted various programme like 1 year Diploma in Yoga Science (DYSc), B.Sc. (Yoga Science) in affiliation with Indraprastha University, Certificate Course in Yoga Science for Wellness, Foundation Course in Yoga Science, Yogasana and Certificate Course of Pranayama, Advance Yoga Sadhan course and also established Yoga Centre at Sports Authority of India (SAI) in Delhi. The Institute also conducted Yoga training programmes in district park around Delhi and 12 Re-orientation/Orientation/CME Training Programme for AYUSH Professional and Doctors. Morarji Desai National Institute of Yoga in collaboration with educational bodies such as NCERT has published two Yoga booklets. Yoga was also introduced in 13 Teacher Training Programme.
- (5) Research Councils, autonomous organisations under the Ministry have participated in various Health Mela/Arogya Fairs/Parv/Health Camps to create awareness among people.
- (6) The National Institutes under the Ministry of AYUSH in addition to imparting quality education in the respective system of medicine are also providing quality medical healthcare facilities to the masses.
- (7) Ministry of AYUSH is digitally promoting the AYUSH Systems on its various Social Media Platforms *i.e.* Facebook, Twitter, YouTube etc.
- (8) Government of India is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) through States/UTs for promotion and development of AYUSH system including Yoga, Ayurveda and Homoeopathy. Further. NAM envisages better access to AYUSH services; strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of Ayurveda, Siddha and

Unani and Homoeopathy (ASU&H) drugs and sustainable availability of ASU&H raw-materials in the States/UTs.

- (9) The National AYUSH Mission (NAM) *inter-alia* makes provision for the following main activities:
- (i) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).
 - (ii) Upgradation of exclusive State Government AYUSH Hospitals and Dispensaries.
 - (iii) Setting up of up to 50 bedded integrated AYUSH Hospital.
 - (iv) Supply of essential drugs to AYUSH Hospitals and Dispensaries
 - (v) Behavior Change Communication (BCC).
 - (vi) Public Health Outreach activity.
 - (vii) AYUSH Gram
 - (viii) School Health Programme
 - (ix) Upgradation of State Government Educational Institutions.
 - (x) Setting up of new State Government AYUSH Educational Institutions in the State where it is not available.
 - (xi) Strengthening of State Government/Public Sector Undertaking (PSU) Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies and Drug Testing Laboratories (DTL).
 - (xii) Cultivation and Promotion of Medicinal Plants.

Statement-II*Funds allocated during the last two years*

		(₹ in crore)								
Sl. No	Schemes/Programmes	BE 2016-17		RE 2016-17		Actual 2016-17		BE	RE	Actual
		Plan	Non-Plan	Plan	Non-Plan	Plan	Non-Plan	2017-18	2017-18	2017-18
1	2	3	4	5	6	7	8	9	10	11
I	Ayurveda									
1.	Grant to Central Council tor Research in Ayurvedic Sciences	86.00	84.00	75.00	84.00	70.00	84.00	175.00	216.07	216.02
2.	Grant to National Institute of Ayurveda, Jaipur	24.00	26.00	23.50	31.57	24.00	31.57	56.00	95.41	95.36
3.	All India Institute of Ayurveda (AIIA), New Delhi	40.00		26.00		26.00		24.00	19.59	29.35
4.	Grant for Instt. Post Grad. Teaching &. Research, Jamnagar	8.10	21.50	8.10	21.50	8.10	21.50	31.00	30.99	30.94
5.	Grant to Rashtriya Ayurveda Vidyapeeth	10.00	1.25	5.50	1.00	5.50	1.00	9.00	9.00	8.60
	TOTAL	168.10	132.75	138.10	138.07	133.60	138.07	295.00	371.06	380.27
II	Homoeopathy									
1.	Grant to Central Council for Research in Homoeopathy	65.00	26.00	55.50	26.00	53.18	26.00	95.50	112.25	112.25

1	2	3	4	5	6	7	8	9	10	11
2.	Grant to National Institute of Homoeopathy, Kolkata	34.00	3.50	3 1.67	3.50	31.67	3.50	37.50	51.90	51.85
3.	All India Institute of Homoeopathy	4.50		25.00		25.00		28.00	0.00	0.00
4.	Homoeopathic Pharmacopoeia Committee		0.55				0.44	0.50	0.50	0.00
5.	Homoeopathic Pharmacopoeia Laboratory, Ghaziabad	1.25	2.75	1.25	2.75	0.95	1.70	4.00	3.75	3.25
6.	Grant to Central Council of Homoeopathy, New Delhi	0.25	3.50	4.02	3.50	3.95	3.50	3.85	3.23	3.22
	TOTAL	105.00	36.30	117.44	35.75	114.75	35.14	169.35	171.63	170.57
III. Yoga, Naturopathy										
1.	Grant to Central Council for Research in Yoga & Naturopathy	27.00	3.00	24.00	3.00	24.00	3.00	32.00	32.00	32.00
2.	Morarji Desai National Institute of Yoga	4.00	4.50	4.00	4.00	4.00	4.00	9.00	12.02	11.72
3.	All India Institute of Yoga	8.00	19.00	19.00	24.00	0.00	0.00			
4.	Grant to National Institute of Naturopathy, Pune	6.00	15.00	25.90		25.90	14.00	26.00	5.50	5.14
5.	Yoga training for Police Personnel	4.00		4.00		3.94				
	TOTAL	62.00	22.50	87.07	21.00	85.26	21.00	116.00	49.52	48.86
	Information, Education and Communication	30		27		24.66		34	37.1	31.07

350 Written Ans. to Unstd...

[RAJYA SABHA]

...For the 11 Dec., 2018

Statement-III

The details of funds allocated/released and utilized during 2016-17 and 2017-18 under National AYUSH Mission (NAM), State/UT-wise

(₹ in lakhs)					
Sl. No.	Name of States/UTs	2016-17		2017-18	
		Amount allocated/ released	Amount utilized as per expenditure report submitted by State	Amount allocated/ released	Amount utilized as per expenditure report submitted by State
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	394.82	83.08	302.33	32.85
2.	Andhra Pradesh	1125.53	301.18	1176.01	0.00
3.	Arunachal Pradesh	465.45	54.88	545.71	0.00
4.	Assam	1631.65	212.06	2390.69	0.00
5.	Bihar	1752.91	0.00	0.00	0.00
6.	Chandigarh	509.32	0.00	490.52	0.00
7.	Chhattisgarh	1624.74	1041.59	1226.76	129.32
8.	Dadra and Nagar Haveli	91.80	3.10	143.40	13.93
9.	Daman and Diu	113.18	0.00	0.00	0.00
10.	Delhi	0.00	0.00	0.00	0.00
11.	Goa	622.60	150.01	262.47	22.76
12.	Gujarat	1533.05	806.44	1274.39	436.16
13.	Haryana	1034.40	905.05	848.44	625.43
14.	Himachal and Pradesh	614.21	332.98	718.93	178.98
15.	Jammu and Kashmir	769.21	368.94	992.58	6.10
16.	Jharkhand	48.01	0.00	0.00	0.00

1	2	3	4	5	6
17.	Karnataka	1241.46	1094.30	2059.87	458.80
18.	Kerala	891.20	852.66	2096.23	1581.80
19.	Lakshadweep	509.73	35.73	63.75	0.68
20.	Madhya Pradesh	2645.33	2021.84	3059.68	1560.70
21.	Maharashtra	529.19	0.00	1784.29	0.00
22.	Manipur	1229.99	728.19	1339.33	502.31
24.	Meghalaya	802.74	3.80	738.25	0.42
23.	Mizoram	603.75	575.28	693.48	48.76
25.	Nagaland	521.28	521.28	1516.92	436.16
26.	Odisha	1221.30	10.05	1561.02	0.00
27.	Puducherry	170.00	90.88	239.93	68.95
28.	Punjab	1317.81	0.00	1348.66	0.00
29.	Rajasthan	2225.21	1853.23	6893.26	37.84
30.	Sikkim	874.07	337.07	180.09	70.78
31.	Tamil Nadu	1980.54	1188.64	2789.07	397.13
32.	Telanagana	1330.70	401.81	1055.11	65.86
33.	Tripura	334.06	109.60	1195.54	17.60
34.	Uttar Pradesh	8466.63	6820.23	6280.23	5960.54
35.	Uttarakhand	1187.93	854.06	1986.10	543.74
36.	West Bengal	1298.06	167.57	1654.65	2.70
TOTAL		41711.85	21925.51	48907.67	13200.31

Curb on shell companies

13. SHRI A. VIJAYAKUMAR: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the number of shell Companies de-registered for the last three years, State-wise;

(b) the action taken against the big/core companies which had shell companies; and